

MAITRA COMMITTEE ON INDIAN BANKS

***82. Shri A. N. Vidyalkar:** Will the Minister of Finance be pleased to state:

(a) whether Government have received the report of the Maitra Committee on Indian Banks;

(b) if so, the recommendations of this Committee;

(c) whether Government propose to make the report available to the Members of this House; and

(d) the decision of Government on the recommendations of the Committee and if no decision has been taken, how long it will take to come to a decision?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) and (c). The Report was published on the 29th January 1953 and copies of the Report are available in the Library of the House.

(d) Government are consulting the State Governments, High Courts and other interested Bodies and necessary legislative proposals are expected to be placed before Parliament as soon as possible.

TOWNSHIPS IN DELHI

***83. Shri Radha Raman:** (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that several townships in Delhi have remained uninhabited so far?

(b) If so, what are they and why do they remain so?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No.

(b) Does not arise.

DISPLACED PERSONS IN DELHI

***84. Shri Radha Raman:** (a) Will the Minister of Rehabilitation be pleased to state what is the total number of displaced persons in Delhi at present?

(b) How many of them have been rehabilitated and how many still remain to be rehabilitated?

(c) Have Government fixed any time limit to rehabilitate them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 5.10 lakhs according to the All India Census, 1951.

(b) the Hon'ble member's attention is invited to the reply given by me to Starred Question No. 1312 by Dr. Ram Subhag Singh on 9th February 1951.

(c) No.

CRASH OF I.A.F. DAKOTA

***85. Sardar A. S. Saigal:** (a) Will the Minister of Defence be pleased to state whether it is a fact that an I.A.F. Dakota crashed near Gwalior on or about 23rd December, 1952?

(b) If so, what was the cause of the crash?

(c) How many occupants were there in the Dakota and how many were killed?

(d) What was the cost of the Plane?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) A Court of Inquiry has been ordered and the information will be available only after the report is received.

(c) Three were in the aircraft and all were killed.

(d) Rs. 1,82,000/-

NATIONAL INCOME COMMITTEE

***86. Shri Gidwani:** (a) Will the Minister of Finance be pleased to state whether the National Income Committee has submitted its Second Report to Government?

(b) If so, what are the final figures regarding the National Income?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) Does not arise.

REHABILITATION OF DISPLACED PERSONS IN ASSAM

***87. Shri Amjad Ali:** (a) Will the Minister of Rehabilitation be pleased to state the amount granted by the Government of India to the State of Assam for rehabilitation of displaced persons in Assam since 15th August 1947?

(b) What amount, out of the total grant, has so far been spent on the establishment and other charges in connection with the rehabilitation of displaced persons in Assam?

(c) What amount out of the total expenditure has been spent for relief and rehabilitation of displaced persons in Assam?

(d) What is the nature of help given to the displaced persons in Assam?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Rs. 3,59,40,000/-